

**Completion of Construction of Balconies  
of Government Quarters in Aram Bagh  
Area**

104. SHRI HIRALAL R. PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether balconies of Aram Bagh quarters allotted to Government employees have not yet been completed even after a lapse of more than six months ;

(b) whether development work of the area is also lying in the position as it six months back ; and

(c) remedial measures proposed in the matter and the target dates fixed for completion of the above work ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Balconies of the quarters, which are in occupation, have already been completed except for minor finishings which are likely to be completed in a couple of months time.

(b) and (c). No. 3 parks have already been developed. Since a number of works are in progress in the area, materials, machinery and labour huts have been put by the contractors in the spaces earmarked for the parks. The parks will be redeveloped immediately after all the construction work in the area is completed. It is likely to take about an year.

**Housing Facilities to Rural Poor**

105. SHRI BALASAHEB VIKHE PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware of the growing dissatisfaction among the rural masses due to lack of housing facilities for them ;

(b) whether a very substantial portion of the funds made available by the Centre and also by the State Governments is being utilised for building houses for the urban poor and only a small amount is given for the rural poor converting cities into slums

and rendering villages poorer ;

(c) if so, whether Government propose to enforce strictly the land ceiling laws in all States so that the surplus land could be distributed under a proper plan to the rural poor and they are assisted to build their houses ; and

(d) if so, the steps contemplated in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). With a view to ameliorating the lot of rural poor, the scheme of Rural House-sites-cum-Construction Assistance to the rural landless workers has been included in the New 20-Point Programme. This scheme is also a part of the Minimum Needs Programme and an amount of Rs. 353.50 crores was earmarked for the scheme during the Sixth Plan period as against Rs. 55 crores in the Fifth Plan.

(c) and (d). The Urban Land (Ceiling and Regulation) Act, 1976 is not applicable to rural areas.

**Allocation Made to Small Farmers  
Development Agency, Marginal Farmers  
and Agricultural Labourers Agencies**

106. SHRI H.N. BAHUGUNA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the amount allocated for Small Farmers' Development Agency, Marginal Farmers and Agricultural Labourers' agencies separately during 1970-71 to 1979-80 ;

(b) the amount actually spent out of the amount allocated for the farmers development ;

(c) if less amount has been spent out of the allocated amount, the reasons therefor ; and

(d) the State-wise number of farmers in